

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD.

....

original Application No. 131 of 1995  
this the 4th day of April 2002.

HON'BLE MR. S. DAYAL, MEMBER (A)  
HON'BLE MR. RAFIQ UDDIN, MEMBER (J)

Gulveer Singh, S/o Sri Narendra Singh, R/o Village &  
Post Jarauda, District Muzaffarnagar.

Applicant.

By Advocate : Sri V.K. Srivastava.

With

original Application No. 299 of 1995.

Kamal Jeet Singh, S/o Sri Dalbir Singh, R/o 141, Civil  
Lines, North District Muzaffarnagar.

Applicant.

By Advocate : Sri R.L. Yadav.

Versus.

1. Union of India through Secretary, Department of Personnel & Training, New Delhi.
2. The Staff Selection Commission, 8-A/13, Beli Road, Allahabad through its Director.

Respondents.

By Advocate : Sri P. Mathur.

O R D E R (ORAL)

BY HON'BLE MR. S. DAYAL, MEMBER (A)

These two applications have been filed having the similar issues of facts and law and, therefore, they have been heard together and are being disposed of by a common and consolidated order.

2. O.A. no. 131/95 has been filed for cancellation of the selection of recruitment of Inspectors, Central Excise & Income Tax, which was declared on 12.1.95 and published in the Employment News no. 21-27 January 1995.

*[Signature]*

A direction &  
~~prayer~~ to the respondents to produce the record of the selection had also been sought. Direction has also been sought for computing the marks of the applicant correctly and thereafter to prepare the entire result afresh in accordance with law.

3. The applicant in O.A. no. 299/95 has also sought the similar relieves.

4. The applicant in O.A. no. 131/95 has claimed that he should have received 74.4% marks. The applicant in O.A. no. 299/95 has claimed that he should have received more than 72% marks. We have perused the original tabulation result of the successful candidates as well as the applicants. We find that the <sup>total of marks obtained by</sup> last successful candidate in the general category of Income Tax Inspector of U.P. Region was 365 and the marks obtained by the last candidate in the general category of Central Excise Inspector was 362. The marks of the applicants are 353 and 347 respectively. Under the circumstances, we find that the claim of the applicants is not borne-out from the record and both O.A.s are dismissed as lacking in merits. No costs.

*Ranjedan*  
MEMBER (J)

*Shah*  
MEMBER (A)

GIRISH/-